Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.04 of 2011

Dated: 29th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Noida Power Company Limited	**….**	**Appellant (s)**
	Versus	
U.P. Electricity Regulatory Commission	**…..**	**Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Mayank Mishra
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Kunal Verma
Mr. Ashok Kumar Singh

ORDER

Learned counsel for the State Commission seeks one week's time to file written submissions. Last opportunity is given to the learned counsel for the State Commission to file the same on or before 10th October, 2011.

Post the matter for further hearing on 11th October, 2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt